

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: DELHI

ORDER

As approved by Id District & Sessions Judge, following four contested Challans/Cases pertaining to traffic circles of Model Town, Sadar Bazar and Subzi Mandi are pending in the court of Sh Amit Arora, Metropolitan Magistrate-4 North District, Tis Hazari Courts are hereby withdrawn and assigned to the court of Sh Dhirender Rana, Metropolitan Magistrate, Traffic-2 Central District, Tis Hazari Courts, for disposal as per law:

| S. No | Case/Challan No | P.S         | Title             | U/s    | NDOH       |
|-------|-----------------|-------------|-------------------|--------|------------|
| 1     | DLIPA 6332      | Sadar Bazar | S/ Vs Lal Bahadur | 66/192 | 09/11/2011 |
| 2     | DLIPB0979       | Sadar Bazar | S/ Vs Ram Pal     | 66/192 | 09/11/2011 |
| 3     | DLIPA1162       | Sadar Bazar | S/ Vs Manoj Kumar | 66/192 | 16/02/2012 |
| 4     | HR56-1786       | Subzi Mandi | S/ vs Riyasat Ali | 66/192 | 22/12/2011 |

Ahlmads of the transferor and the transferee courts are directed to hand over / take over the charge of aforesaid files and the compliance report of the same should reach to the office of undersigned positively within 2 weeks of the completion of the process.

(Vinod Yadav )  
CMM, Delhi

12701-12731

NO. \_\_\_\_\_/MM/CMM/2011

Delhi, Dated 8/11/11

**Copy forwarded for information to:**

- 1.The Registrar General, Hon'ble High Court of Delhi, New Delhi  
(Through Ld. District & Sessions Judge, Delhi)
- 2.The Ld. District & Sessions Judge, Delhi
- 3.Ld District Judge II to IX , Delhi / New Delhi
- 4.The ACMM-1, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts
- 5.The officers concerned.
- 6.The Director of Prosecution, Delhi
- 7.The Secretary, Bar Association, Tis Hazari Courts, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi.
- 8.District court Web-site committee, Tis Hazari Courts, Delhi
- 9.The PRO / APRO, Tis Hazari Courts, Patiala House, Karkardooma, Rohini, Dwarka, Saket Courts, Delhi.
10. Reader to Chief Metropolitan Magistrate, Delhi.
- 11.Notice Board/Office file.

CMM, Delhi